

NOTIFICATION**PART - A**

The following transfers and postings of officers of Judicial Department in the cadre of Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri. Mariyappa	II Addl. Civil Judge and JMFC II Court, Kalaburagi.	Prl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Aravind N.V. – promoted as Senior Civil Judge and transferred)
2	Sri. Mahesh Chandrakanth	Addl. Civil Judge and JMFC, Bagalkot.	Civil Judge and JMFC, Banahatti, Bagalkot District. (Vice Smt. H.Swetha – promoted as Senior Civil Judge and transferred)
3	Smt. Nivedita Mahantesh Munavallimath	III Addl. Civil Judge, Vijayapura.	Prl. Civil Judge, Vijayapura. (Vice Sri. Muzaffar – promoted as Senior Civil Judge and transferred)
4	Sri. Kurani Kant Dhaku	II Addl. Civil Judge and JMFC II Court, Dharwad.	Prl. Civil Judge and JMFC, Dharwad. (Vice Smt. Vijayalaxmi Ghanapur – promoted as Senior Civil Judge and transferred)
5	Sri. Basavaraj Talawar	III Addl. Civil Judge, Belagavi.	Prl. Civil Judge, Belagavi. (Vice Sri. Devaraj Bhute – promoted as Senior Civil Judge and transferred)

1	2	3	4
6	Sri. Anand S. Kariyammanavar	II Addl. Civil Judge, Ballari.	Prl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Smt. Poornima K.Yadav – promoted as Senior Civil Judge and transferred)
7	Sri. Shankarappa Malakajappa Arutagi	Addl. Civil Judge and JMFC, Chikkaballapura.	Civil Judge and JMFC, Bagepalli, Chikkaballapura District. (Vice Smt. Namrata Rao K.S. – transferred)
8	Smt. Latha J.	Addl. Civil Judge and JMFC, Magadi, Ramanagara District.	Prl. Civil Judge and JMFC, Magadi, Ramanagara District. (Vice Sri. Mahavir – promoted as Senior Civil Judge and transferred)
9	Smt. Namrata Rao K.S.	Civil Judge and JMFC, Bagepalli, Chikkaballapura District. (ON REQUEST)	Prl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Arun Sadashiv Gudigenavar – promoted as Senior Civil Judge and transferred)
10	Sri. Abdul Saleem	IV Addl. Civil Judge and JMFC., Ballari.	Addl. Civil Judge and JMFC, Ballari. (Vice Sri. Chethan Annadani Manjunatha – transferred)
11	Smt. Deepa K.R.	III Addl. Civil Judge and JMFC II Court, Chikkamagaluru.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Sri. Siddaramappa Kalyanrao – promoted as Senior Civil Judge and transferred)
12	Sri. Sameer Kolli	V Addl. Civil Judge and JMFC., Belagavi.	I Addl. Civil Judge, Belagavi. (Vice Smt. Vinutha B.S. – transferred)

1	2	3	4
13	Sri. Raghunatha Gowda K.T.	III Addl. Civil Judge, Ballari.	II Addl. Civil Judge, Ballari. (Vice Sri. Anand S. Kariyammanavar – transferred)
14	Sri. Mahendra M.	II Addl. Civil Judge and JMFC, Magadi, Ramanagara District.	Addl. Civil Judge and JMFC, Magadi, Ramanagara District. (Vice Smt. Latha J. – transferred)
15	Sri. Sandesh V. Bhandary	II Addl. Civil Judge and JMFC, Chitradurga.	Prl. Civil Judge and JMFC, Chitradurga. (Vice Sri. Shameer Peersab Nandyal – promoted as Senior Civil Judge and transferred)
16	Smt. Rashmi H.B.	III Addl. Civil Judge and JMFC, Chitradurga.	Addl. Civil Judge and JMFC, Chitradurga. (Vice Sri. Shankarappa Malashetti – promoted as Senior Civil Judge and transferred)
17	Sri. Malleshi Parashuram Mohite	III Addl. Civil Judge and JMFC II Court, Kalaburagi.	Civil Judge and JMFC, Shahabad, Kalaburagi District. (Vice Sri. Vaidya Shreekant – promoted as Senior Civil Judge and transferred)
18	Sri. Keshava K.	Addl. Civil Judge and JMFC II Court, Karwar.	Civil Judge and JMFC, Mundgod, U.K.Karwar District. (Vice Sri. Iranagouda K. Kabbur – promoted as Senior Civil Judge and transferred)
19	Sri. Balasaheb Wadavade	II Addl. Civil Judge and JMFC IV Court, Raichur.	Civil Judge and JMFC, Devadurga, Raichur District. (Vice Sri. Rajashekar – promoted as Senior Civil Judge transferred)

1	2	3	4
20	Smt. Rekha H.C.	Metropolitan Magistrate, (Traffic Court-IV), Bengaluru City. (ON REQUEST)	Prl. Civil Judge and JMFC, Belthangady, Dakshina Kannada District. (Vice Sri. K.M.Ananda – promoted as Senior Civil Judge and transferred)
21	Sri. D.Ramesh	IV Addl. Civil Judge, Kalaburagi.	Civil Judge and JMFC, Jewargi, Kalaburagi District. (Vice Sri. Shivaraj – promoted as Senior Civil Judge and transferred)
22	Sri. Vinod Balnaik	IV Addl. Civil Judge and JMFC V Court, Tumakuru.	Prl. Civil Judge and JMFC II Court, Tumakuru. (Vice Sri. K.A.Nagesha – promoted as Senior Civil Judge and transferred)
23	Smt. Mala C.	II Addl. Civil Judge and JMFC, Chikkaballapura.	Addl. Civil Judge and JMFC, Chikkaballapura. (Vice Sri. Shankarappa Malakajappa Arutagi – transferred)
24	Smt. Parvathamma B.	Addl. Civil Judge, Kolar.	Prl. Civil Judge and JMFC, Malur, Kolar District. (Vice Sri. Lokesha M.G. – promoted as Senior Civil Judge and transferred)
25	Smt. Sujatha A.B.	IV Addl. Civil Judge, Belagavi.	II Addl. Civil Judge, Belagavi. (Vice Smt. N.Anupama – promoted as Senior Civil Judge and transferred)

1	2	3	4
26	Smt. Amruta	JMFC IV Court, Mysuru. (ON REQUEST)	I Addl. Civil Judge and JMFC I Court, Vijayapura. (Vice Sri. Sandesh Prabhu B. – promoted as Senior Civil Judge and transferred)
27	Smt. Parimala Tubaki	III Addl. Civil Judge & JMFC, Dharwad.	Addl. Civil Judge and JMFC, Dharwad. (Vice Sri. Achappa Doddabasavaraj – transferred)
28	Smt. Trupti Dharane	II Addl. Civil Judge and JMFC., Hosapete, Ballari District.	Addl. Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. B.Chennappa – promoted as Senior Civil Judge and transferred)
29	Sri. Sayed Mohiuddin Urf Khawaja Peeran	III Addl. Civil Judge, Kolar.	Addl. Civil Judge, Kolar. (Vice Smt. Parvathamma B. – transferred)
30	Smt. Nalina S.C.	Addl. Civil Judge and JMFC., Ramanagara.	II Addl. Civil Judge and JMFC, Magadi, Ramanagara District. (Vice Sri Mahendra M. – transferred)
31	Smt. Manju S.	VI Addl. Civil Judge and JMFC VII Court, Tumakuru.	I Addl. Civil Judge and JMFC II Court, Tumakuru. (Vice Smt. Rahat Afshan H.N. – promoted as Senior Civil Judge and transferred)
32	Sri. Chethan Annadani Manjunatha	Addl. Civil Judge and JMFC, Ballari.	III Addl. Civil Judge, Ballari. (Vice Sri. Raghunatha Gowda K.T. – transferred)
33	Sri. Mallikarjuna R. Madawal	Addl. Civil Judge and JMFC, Khanapur, Belagavi District.	III Addl. Civil Judge, Belagavi. (Vice Sri. Basavaraj Talawar – transferred)

1	2	3	4
34	Sri. Rajeev Golasar	Addl. II Civil Judge and JMFC, Mysuru.	JMFC IV Court, Mysuru. (Vice Smt. Amruta – transferred)
35	Sri. Sampattakumar Balolagidad	V Addl. Civil Judge and JMFC., Ballari.	IV Addl. Civil Judge and JMFC., Ballari. (Vice Sri. Abdul Saleem – transferred)
36	Smt. Pankaja Konnur	V Addl. Civil Judge, Kalaburagi.	I Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Smt. Surya Prabha H.D. – transferred)
37	Sri. Achappa Doddabasavaraj	Addl. Civil Judge and JMFC, Dharwad.	II Addl. Civil Judge and JMFC II Court, Dharwad. (Vice Sri. Kurani Kant Dhaku – transferred)
38	Smt. Asma Kouser	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District.	Addl. II Civil Judge and JMFC, Mysuru. (Vice Sri. Rajeev Golasar – transferred)
39	Sri. Umesha M.P.	IV Addl. Civil Judge and JMFC-III Court, Vijayapura.	II Addl. Civil Judge and JMFC II Court, Vijayapura. (Vice Sri. Deepak Patil – promoted as Senior Civil Judge and transferred)
40	Sri. Dhanuraj S.M.	Addl. Civil Judge and JMFC, Haveri.	Civil Judge and JMFC, Byadgi, Haveri District. (Vice Sri. Rajesh Ningappa Hosamane – promoted as Senior Civil Judge and transferred)
41	Sri. Yallappa Kallapur	V Addl. Civil Judge and JMFC-IV Court, Vijayapura.	III Addl. Civil Judge, Vijayapura. (Vice Smt. Nivedita Mahantesh Munavallimath – transferred)

1	2	3	4
42	Smt. Shashikala G.	III Addl. Civil Judge and JMFC., Hosapete, Ballari District.	II Addl. Civil Judge and JMFC., Hosapete, Ballari District. (Vice Smt. Trupti Dharane – transferred)
43	Smt. Surya Prabha H.D.	I Addl. Civil Judge and JMFC II Court, Kalaburagi.	II Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Mariyappa – transferred)
44	Smt. Tara K.C.	V Addl. Civil Judge and JMFC VI Court, Tumakuru.	IV Addl. Civil Judge and JMFC V Court, Tumakuru. (Vice Sri. Vinod Balnaik – transferred)
45	Smt. Vinutha B.S.	I Addl. Civil Judge, Belagavi.	IV Addl. Civil Judge, Belagavi. (Vice Smt. Sujatha A.B. – transferred)
46	Smt. Chaitra Kulkarni	VI Addl. Civil Judge and JMFC., Belagavi.	V Addl. Civil Judge and JMFC., Belagavi. (Vice Sri. Sameer Kolli – transferred)

PART - B

The following newly appointed Civil Judges in the Karnataka Judicial Service vide Government Notification No.LAW/LAC/27/2019 dated 31.08.2019 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of **June 1, 2020**:

Sl. No.	Name of the Officer	Charge to which posted
1	2	3
1	Sri. Vishwanath Savadi	IV Addl. Civil Judge and JMFC-III Court, Vijayapura. (Vice Sri. Umesha M.P. – transferred)
2	Sri. Basavaraj Nesaragi	III Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Malleshi Parashuram Mohite – transferred)

1	2	3
3	Smt. Nasira Banu	Addl. Civil Judge and JMFC, Haveri. (Vice Sri. Dhanuraj S.M. – transferred)
4	Sri. Suresh Wagganavar	II Addl. Civil Judge and JMFC IV Court, Raichur. (Vice Sri. Balasaheb Wadavade – transferred)
5	Sri. Birappa Kamble	V Addl. Civil Judge and JMFC., Ballari. (Vice Sri. Sampattakumar Balolagidad – transferred)
6	Sri. Maruti Shindhe	Addl. Civil Judge and JMFC., Ramanagara. (Vice Smt. Nalina S.C. – transferred)
7	Sri. Pradip Potadar	V Addl. Civil Judge and JMFC VI Court, Tumakuru. (Vice Smt. Tara K.C. – transferred)
8	Smt. Shilpa Byadagi	III Addl. Civil Judge, Kolar. (Vice Sri. Sayed Mohiuddin Urf Khawaja Peeran – transferred)
9	Sri. Nagaraja S.	Addl. Civil Judge and JMFC, Bagalkot. (Vice Sri. Mahesh Chandrakanth – transferred)
10	Smt. Neelam Nitin Rao	III Addl. Civil Judge & JMFC, Dharwad. (Vice Smt. Parimala Tubaki – transferred)
11	Smt. H.J.Shilpa	II Addl. Civil Judge and JMFC, Chitradurga. (Vice Sri. Sandesh V. Bhandary – transferred)
12	Smt. Chandini N.	II Addl. Civil Judge and JMFC II Court, Chikkamagaluru. (Vice Smt. Sharmila C.S. – promoted as Senior Civil Judge and transferred)
13	Smt. Chandini G.U.	V Addl. Civil Judge and JMFC-IV Court, Vijayapura. (Vice Sri. Yallappa Kallapur – transferred)

1	2	3
14	Sri. Sachin P.M.	II Addl. Civil Judge and JMFC, Chikkaballapura. (Vice Smt. Mala C. – transferred)
15	Sri. Shrinivasa K.R.	IV Addl. Civil Judge, Kalaburagi. (Vice Sri. D.Ramesh – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and also to make necessary arrangement for relieving the officers concerned.
2. The Officers at **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
3. The Officers at **PART-B** of the notification with a direction to take charge of their new posts on the forenoon of **June 1, 2020**, after completion of their training at Karnataka Judicial Academy, Bengaluru.
4. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics & Review)/ Registrar (Administration)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.

7. The J.R.-cum-P.S. to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
12. The Accountant General in Karnataka, Bengaluru.
13. The Director, Karnataka Judicial Academy, Bengaluru.
14. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
16. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
17. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/DJBS/HCL/DJA-I/DJA-II and DJA-III Branches of this office.
20. Spare copies.

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